

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3131
ANSWERED ON:31.07.2014
UNDERGROUND COAL GASIFICATION PROJECT IN GUJARAT
Kachhadia Shri Naranbhai

Will the Minister of COAL be pleased to state:

- (a) whether the Government of Gujarat has recommended the proposal of Gujarat Industries Power Company Ltd., for allocation of South of Rajpardi block in Gujarat for its underground Coal Gasification Project with ONGC, under State PSUs dispensation;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government thereon?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c) :No, Sir. Ministry of Coal has not received any recommendation from the Government of Gujarat for allocation of South of Rajpardi block in Gujarat in respect of any proposal of Gujarat Industries Power Company Ltd. (GIPCL) for its underground Coal Gasification project with ONGC, under State PSUs dispensation. However, under the provisions of 'Auction by Competitive Bidding of Coal Mine Rules, 2012', Ministry of Coal issued a Notice Inviting Applications dated 29.07.2013 from the state Government Companies/Corporations located in the State of Gujarat and Rajasthan in respect of five lignite blocks and in response this Ministry has received recommendation from the Government of Gujarat in respect of allocation of Vastan Underground Coal Gasification block in Gujarat to Gujarat Industries Power Company Ltd.